NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/149(CHE)/2022

NAME OF THE PETITIONER(S) : Mohamed Rayyan

NAME OF THE RESPONDENTS : Fitkits Sports & Nutrition and other

UNDER SECTION : Sec 241-244 of CA, 2013

ORDER

The Petitioner is represented by the Ld. Counsel Ms. Kavitha and the Respondent is represented by the Ld. Counsel Ms. Swetha Sridhar through video conferencing mode.

The Respondent is directed to file reply within three weeks from today.

List the matter on **07.06.2023** for further hearing.

(SAMEER KAKAR)
MEMBER (TECHNICAL)

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

MS